

Income Tax Officer Vs M/S. ASM Pipes Pvt. Ltd

Court: Income Tax Appellate Tribunal (Delhi A Bench)

Date of Decision: Nov. 25, 2022

Acts Referred: Income Tax Act, 1961 " Section 68, 144, 147, 148, 148A, 149, 150, 151

Hon'ble Judges: Dr. B. R. R. Kumar, (AM); Yogesh Kumar U.S., J

Bench: Division Bench

Advocate: Amit Goel, Nippun Mittal, Kanav Bali

Final Decision: Dismissed

Judgement